

Shri Brohmo-Choudhury: May I know whether such projects will be worked in hill areas of Assam?

Shri Nanda: These two are in the hill areas.

Shri Brohmo-Choudhury: Cachar is not a hill area.

Shri Nanda: What is his question?

Shri Brohmo-Choudhury: May I know whether these projects will be worked in hill areas also?

Shri Nanda: Two development blocks have been reserved for the hill areas.

Jonab Amjad Ali: What about the plains tribal areas? For plains have got tribal areas also.

Shri Nanda: These two development areas are for tribal areas.

Jonab Amjad Ali: Will he mention the names of the areas, whose tribals are going to be benefited by this?

Mr. Speaker: The hon. Minister understands that these projects are in the hill areas. Yes, Mr. Hazarika.

Shri J. N. Hazarika: When will the work be actually started, or has it already been started?

Shri Nanda: The decision taken is that survey for these projects will be completed by the middle of July; project estimates will be furnished by the 31st of July; these will be approved by the 15th of August; and full operations will be started by the 1st of October.

Shri S. C. Deb: Is it under the contemplation of the Government of India to start any such project in the district of Cachar? If so, when?

Shri Nanda: Yes, Sir. We have it in mind.

DOLE TO DISPLACED PERSONS

*108. **Shri A. C. Guha:** Will the Minister of Rehabilitation be pleased to state:

(a) the weekly or monthly dole given to individual displaced persons residing in camps;

(b) whether recently a ceiling has been fixed for each family irrespective of the number of members in the family; and

(c) if so, the reason therefor?

The Minister of Rehabilitation (Shri A. P. Jain): (a) A statement giving the required information is laid on the Table of the House.

(b) and (c). Not recently. Ceiling was fixed more than a year ago to bring relief in camps in line with maintenance allowance in Colonies.

STATEMENT

Doles given in camps to displaced persons from East Pakistan

(1) When given in cash or in kind—

(i) Rs. 2 per week per child below 8 years in cash or its equivalent in kind.

(ii) Rs. 3 per week per adult (above 8 years) in cash or its equivalent in kind.

(2) When given in cash and kind—

(i) Rs. 1/6/- per week per child below 8 years in cash plus 1 seer 3½ chattaks of rice and 3½ chattaks of Dal per week.

(ii) Rs. 2 per week per adult (above 8 years) in cash plus 2 seers 7 chattaks of rice and 7 chattaks of Dal per week.

Shri A. C. Guha: May I know what is the ceiling fixed for each family?

Shri A. P. Jain: Ordinarily Rs. 50 and in hard cases up to Rs. 60.

Shri A. C. Guha: Irrespective of the individuals in the family?

Shri A. P. Jain: Yes. Ceiling means that.

Shri A. C. Guha: Has the Government of India received any complaints that this ceiling has been working very hard on them, because some families consist of eight or ten individuals?

Shri A. P. Jain: No.

Shri A. C. Guha: Am I to understand that the Government has not received any complaint?

Shri A. P. Jain: Yes.

LOANS TO DISPLACED PERSONS

*109. **Shri A. C. Guha:** Will the Minister of Rehabilitation be pleased to state:

(a) at what rate the house building and small trades loans are given to the displaced persons of rural and urban Colonies;

(b) whether these loans are given in one lump or in instalments; and

(c) if in instalments, the usual interval between two instalments?

The Minister of Rehabilitation (Shri A. P. Jain): (a) House building loans in urban colonies are given in accordance with the Government orders issued on the 7th September 1950, a copy of which is laid on the Table [See Appendix I, annexure No. 30].

Such loans for rural areas range between Rs. 300 and Rs. 1,000 per family according to the requirements of the particular locality.

Small loans for setting up in business or trade are given in urban areas up to a maximum of Rs. 5,000 and in rural areas up to Rs. 800.

(b) and (c). Loans for business or trade are normally given in a lump sum. Loans for house building are given in instalments and as far as possible in the shape of building materials. Payment of instalments depends upon the progress of construction.

Shri A. C. Guha: Has the Government received any complaint that the intervening period between the two instalments has sometimes been as long as one year or two years?

Shri A. P. Jain: Yes. Some complaints were received, not exactly that the intervening period has been one year but that it has been fairly long.

Shri A. C. Guha: Is it possible to construct a house when the instalments are given at such a long interval?

Mr. Speaker: This is distinctly a matter of opinion. Next Question.

Pandit Munishwar Datt Upadhyay: Question 110.

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): I understand that this question has been transferred to my colleague the Finance Minister.

Mr. Speaker: I never called Question 110. I was going to call 111, when the hon. Member miscalled 110.

Anyhow, Question 111.

Pandit Munishwar Datt Upadhyay: Yes, Sir.

EFFECT OF SLUMP ON PRODUCTION

***111. Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Commerce and Industry be pleased to state how far the recent slump in the commodity markets has affected the production of commodities?

(b) What steps have Government taken to prevent the adverse effects of the slump on production?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) It is too early to assess the effect on production of the fall in prices of certain commodities.

(b) A close watch is being kept on the situation. Whenever a fall or expected fall in prices results in accumulation of stocks which threaten to hamper production, suitable relaxations are being made in the administration of controls where they exist.

Government have also taken steps to buy cotton at flour prices already announced.

Shri P. C. Bose: May I know whether in the hon. Minister's opinion this is a slight recession in prices or a slump?

Shri T. T. Krishnamachari: It is a matter of nomenclature. I do not dispute the right of my hon. friend to call it a slight recession in prices.

Shri Nambiar: May I know whether it is a fact that due to the slump, there is a reduction of working hours and also a reduction of the shifts for the workers in the textile industry in various mills in Bombay, Ahmedabad etc.

Shri T. T. Krishnamachari: There have been notices of possible reduction of shifts, but no serious reduction has taken place.

Shri Nambiar: May I know the number of employees who are affected or who will be affected within a short time?

Shri T. T. Krishnamachari: This question has been answered on a previous day. I believe that the number of employees affected either by reason of reduction of shifts or of closure of mills all over India is in the region of 5,000.

EXTRADITION TREATY BETWEEN INDIA AND PAKISTAN

***112. Dr. M. M. Das:** Will the Prime Minister be pleased to state:

(a) whether any Extradition Treaty has been concluded between India and Pakistan after India became a Republic;

(b) if not, the reasons why such a treaty has not been concluded;

(c) the total number of persons wanted by India who have fled to Pakistan and cannot be got owing to the absence of an Extradition Treaty; and

(d) the number of persons required by Pakistan from India?